

Sl. No.	Priority Links	Status priority links projects status
5.	Godavari (Polavaram) -Krishna (Vijayawada)	Godavari (Polavaram) -Krishna (Vijayawada) link is part of the Polavaram project of the Andhra Pradesh. The then Government of Andhra Pradesh had taken up the above project including link component as per their own planning. Now the Government of India has constituted a Polavaram Project Authority (PPA) for the execution of the Polavaram project in accordance with the Section 90 of Andhra Pradesh Reorganization Act 2014.

Status of Pancheshwar Dam

†636. SHRI MAHENDRA SINGH MAHRA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the current status of Pancheshwar dam project proposed in Champawat district of Uttarakhand on Nepal border and the details thereof;
- (b) whether there is any possibility of the dam turning into reality in the near future;
- (c) if so, by when; and
- (d) if not, the details of difficulties to be faced in sanctioning the Chamgaad dam, as an alternative?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Detailed Project Report (DPR) of Pancheshwar Multipurpose Project has been prepared on the basis of survey and investigations by Joint Project Office (JPO-PI) involving India and Nepal. Most of the field works have been completed. Most of the parameters of the proposed project have been agreed upon by both the countries. However, some of the issues are still to be mutually agreed upon by both the countries.

As per the article 10 of the Mahakali Treaty between India and Nepal signed in 1996, Pancheshwar Development Authority (PDA) for development, execution and operation of the Pancheshwar Project on river Mahakali (known as Sharda in India) has been agreed to be set up. The Terms of Reference (TORs) of the Authority approved by Government of Nepal have been received and the same are under active consideration for their early finalisation in consultation with Ministry of External Affairs (MEA) and Ministry of Finance (Department of Revenue). Once the Authority is set up, it will address all the issues with regard to implementation of the project including finalisation of the DPR of the project.

(d) No proposal of Chamgaad Dam on river Saryu has been received, so far.

Development of rivers

†637. SHRI MAHENDRA SINGH MAHRA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the names of rivers which have been decided to be developed by the Central Government;

(b) the names of rivers alongwith the quantum of money allocated for each of the rivers for the financial year 2014-15; and

(c) the details of the institutions through which the development of rivers has been decided?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Ministry of Environment and Forest have informed that the Central Government by a Notification dated 20.02.2009, has set up the 'National Ganga River Basin Authority' (NGRBA) under the Chairmanship of the Prime Minister, for conservation of the river Ganga.

Further, for rivers other than Ganga, Centrally Sponsored Scheme of National River Conservation Plan (NRCP) is being implemented by the Central Government jointly with the State Governments on a cost-sharing basis. The pollution abatement works under NRCP presently cover identified polluted stretches of 40 major rivers in 121 towns spread over 19 States in the country.

†Original notice of the question was received in Hindi.